

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Review Petition No.18 of 2016 in Appeal No.188 of 2015 & IA No.499
of 2016**

Dated: 20th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Torrent Power Ltd. Review Petitioner(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms Deepa Chauhan
Mr. Hardik Luthra
Mr. Chetan Bundela and
Mr. Tapan

Counsel for the Respondent(s) : Mr. C. K.Rai and
Mr. Paramhans for R.1

ORDER

Issue notice on the Petition as well as on the Interlocutory Application No.499 of 2016 (application for stay). Mr.C.K.Rai takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 04.10.2016. *Dasti*, in addition, is permitted.

List the matter on **04th October, 2016.**

**(T. Munikrishnaiah)
Technical Member**

vt/sh

**(Justice Ranjana P. Desai)
Chairperson**